

ITEM NO.5

COURT NO.5

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).19574/2021

(Arising out of impugned final judgment and order dated 01-11-2021 in WP No.7765/2021 passed by the High Court Of Judicature At Madras At Madurai)

PATTALI MAKKAL KATCHI

Petitioner(s)

VERSUS

A. MAYILERUMPERUMAL & ORS.

Respondent(s)

(With applns for exemption from filing c/c of the impugned judgt intervention/impleadment)

WITH

SLP(C) No. 19378/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19916/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19776/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19582/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

Diary No(s). 28073/2021 (XII)

(for permission to file petition (slp/tp/wp/..,for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19658/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19401/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 19683/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 20167/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 21069/2021 (XII)

(With applns for exemption from filing c/c of the impugned judgt)

SLP(C) No. 21070/2021 (XII)
 (for permission to file petition (slp/tp/wp/.., for exemption from
 filing c/c of the impugned judgt)

Date : 15-02-2022 These matters were called on for hearing today.

CORAM :

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 HON'BLE MR. JUSTICE B.R. GAVAI

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UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

List tomorrow i.e. 16.02.2022 along with SLP
(Civil) Nos.2312-2342/2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master